

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2949
TO BE ANSWERED ON THE 18TH MARCH, 2025

AREA OF LAND COVERED UNDER PKVY

2949. SHRI B K PARTHASARATHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details regarding the area of land covered, farmers benefitted and districts covered under the Paramparagat Krishi Vikas Yojana, classified State-wise and year-wise for the last five years;
- (b) the details regarding the total number of clusters supported under the scheme, classified State-wise and district-wise for Andhra Pradesh, year-wise for the last five years;
- (c) the details regarding the total amount of incentives offered for conversion to organic farming;
- (d) procuring on-farm/off-farm inputs, classified State-wise and district-wise for Andhra Pradesh, year-wise for the last five years; and
- (e) whether any new Farmer Producer Organizations (FPOs) have been created under the scheme, if so, the details regarding the FPOs established along with the funds allocated and disbursed for the same, classified State-wise and district-wise for Andhra Pradesh, year-wise for the last five years?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Paramparagat Krishi Vikas Yojana (PKVY) scheme is being implemented in a cluster mode through State Governments and the activities are carried out on the same area and by the same beneficiaries continuously for a 3 years period for certification as organic. Since it takes 3 years for an area to be declared organic, the allocation of area and farmers made in a particular year remains the same for 3 years. Details of area covered and farmers benefitted under PKVY, State-wise for the last five years is at **Annexure-I**.

(b): Under PKVY in Andhra Pradesh 5315 clusters covering 3.61 lakh ha area and 7.46 lakh farmers have been implemented. District wise details of clusters are not maintained centrally.

(c): Under PKVY scheme, States/UTs are provided financial assistance of Rs. 31,500/ha in total in 3 years in the organic clusters out of which, Rs. 15,000/ha is provided directly to farmers through Direct Benefit Transfer (DBT) for on-farm and off-farm organic inputs, Rs. 4,500/ha for marketing, packaging, branding, value addition etc., Rs. 3,000/ha for certification and residue analysis and Rs. 9,000/ha for training and capacity building. One farmers can avail assistance for maximum 2 ha area. As on 05.03.2025, Rs. 347.91 Crore has been released since 2015-16, under PKVY scheme to the state of Andhra Pradesh.

(d): PKVY scheme is implemented through the State Government, the details of procuring on-farm/off-farm inputs and the State-wise and district-wise data are available with the States Government/ UTs and not maintained centrally.

(e): Scheme is being implemented in cluster mode.

State-wise details of area covered and number of farmers benefitted during last 5 years under PKVY (2019-20 to 2023-24)

S. No.	Name of the State	Area in ha.	Farmers
1	Andhra Pradesh	312793	648270
2	Bihar	23021	28772
3	Chhattisgarh	97279	53454
4	Gujarat	12564	13314
5	Goa	10000	12685
6	Jharkhand	20300	22507
7	Karnataka	10000	11630
8	Kerala	82100	285540
9	Madhya Pradesh	47360	47360
10	Maharashtra	41596	37173
11	Odisha	39400	59003
12	Punjab	2041	1762
13	Rajasthan	125500	159979
14	Tamil Nadu	30700	33282
15	Telangana	300	637
16	Uttar Pradesh	158785	242672
17	West Bengal	19000	42298
18	Himachal Pradesh	14044	33768
19	Uttarakhand	129040	271859
20	Jammu & Kashmir	4600	11500
21	Andaman & Nicobar	14491	3590
22	Ladakh	10480	14070
	Total	1205495	2035479.00

Source: State/UTs
